

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**  
**SPECIAL BENCH**

9. IA 1734/2021 IA 2147/2021 IA 140/2022 IA 2802/2023 in C.P. (IB)-  
65(MB)/2017

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KISHORE VEMULAPALLI**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 19.07.2024**

**NAME OF THE PARTIES:-** IA 1734/2021 Susil Kumar Gupta Vs. Magna  
Opus Hospitality Private Limited  
**IN THE MATTER OF**  
Sanjay Ruia  
V/s  
Magna Opus Hospitality Pvt Ltd & Ors.

**Section: 33(1) (b) (i) to (iii) r/w Sec 33(3) U/s 9 of Insolvency and Bankruptcy Code,  
2016**

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**ORDER**

**IA 1734 of 2021, IA 2147 of 2021, IA 140 of 2022 and IA 2802 of 2023**

Presence:-

None

... for Applicant/s

None

... for Respondent/s

There is no representation from either side. List all these Applications for further  
consideration on **30.08.2024**.

Sd/-  
**ANIL RAJ CHELLAN**  
**Member (Technical)**  
*ANKIT*

Sd/-  
**KISHORE VEMULAPALLI**  
**Member (Judicial)**